Annexure - 2

# ANNEXURE -

# **List of Creditors of Corporate Debtor**

# Summary of List of claims as on February 09, 2024

# Drawn for claims up to February 26, 2024

# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.	Category of creditor	Summary of claims received		Summar		Amount of contingent	Amount of claims not		Defails in	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification	Annexure	Acada NS, II dily
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till February 26, 2024
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till February 26, 2024
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	1646,77,41,174	01	674,99,00,000	0	0	971,78,14,174	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors	0	0	0	0	0	0	0	4	No claims have been received till

	Total	01	1646,77,41,174	01	674,99,00,000	0	0	971,78,14,174		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till February 26, 2024
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till February 26, 2024
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	No claims have been received till February 26, 2024
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till February 26, 2024
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till February 26, 2024
	belonging to any class of creditors)									February 26 2024

#### Annexure

## **List of Creditors of Corporate Debtor**

## List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on February 09, 2024

## Drawn for claims up to February 26, 2024

	Details of	f claim received	Details of claim admitted							Amou			
Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security intere st	Amou nt covere d by guar antee	Wheth er related party? % vo ting share in CoC		nt of contin	nt of any mutual dues, that may be set-off	Amou nt of claim not admit ted	Amount of claim under verification	Remarks , if any
Piramal Capital & Housing Finance Limited	26.02.2024	1646,77,41,174	674,99,00,000	Secured	674,99,00,000	0	No	100	0	0	0	971,78,14,174	Refer Note:1
Total						0			0	0	0		

### Note 1:

- 1. Exclusive charge by way of registered mortgage of free sale FSI to the extent of 15,000 sq mtrs area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448/1 to 5, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
- 2. Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Omkara Assets Reconstructions Private Limited